

The Minister of Rehabilitation (Shri A. P. Jain): (a) The Ambernath Mills have been temporarily closed since the 11th May, 1952, pending finalisation of negotiations for their lease to a syndicate of displaced persons. The terms of the lease have been settled and the mills will reopen shortly as soon as necessary formalities have been completed.

(b) 998.

CUT IN CIVIL AVIATION FUEL

148. Dr. Ram Subhag Singh: (a) Will the Minister of Works, Housing and Supply be pleased to state whether Government propose to impose a cut in the fuel consumption for civil aviation?

(b) If so, what is the percentage of the cut which is going to be effected?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) and (b). A cut was imposed for 28 days only, with effect from 15th May 1952. Originally, the cut was 35 per cent. based on the offtake of aviation spirit for the full month of April 1952, but subsequently the cut was reduced to 22 per cent. for the whole 28 day period. All restrictions are being removed and normal consumption restored from the 12th instant.

MINOR AND MAJOR PROJECTS

149. Shrimati Renu Chakravarty: Will the Minister of Planning and River Valley Schemes be pleased to state what are the comparative figures (State-wise) for money spent on minor irrigation projects in comparison with that advanced for multi-purpose major projects during the years 1949-50, 1950-51 and 1951-52?

The Minister of Planning and River Valley Schemes (Shri Nanda): The information is being collected from the State Governments concerned and will be placed on the Table of the House as soon as possible.

PASSPORTS

150. Shri Raghavaiah: (a) Will the Prime Minister be pleased to state the number of applications received for passports to U.K. and U.S.A. during the years 1948 to 1951?

(b) What was the number of applications received for passports to U.S.S.R. and the People's Republic of China and East European Countries during that period?

(c) Were all the applicants granted passports?

The Prime Minister (Shri Jawaharlal Nehru): (a) to (c). It is not possible to furnish the information asked for by the hon. Member as no record is kept of passports granted country-wise.

IMPORTS AND EXPORTS

151. Shri V. P. Nayar: Will the Minister of Commerce and Industry be pleased to state:

(a) the total value of imports from

(i) United States of America;

(ii) United Kingdom; and

(iii) Russia

during the years 1949, 1950, 1951 and 1952; and

(b) the total value of exports from India to

(i) U.S.A.;

(ii) United Kingdom; and

(iii) Russia

for the above period?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) and (b). A statement is laid on the Table of the House. [See Appendix IV, annexure No. 30.]

POLITICAL PENSION TO FOREIGN REFUGEES

153. Shri Jhulan Sinha: Will the Prime Minister be pleased to state the amount of political pension being paid at present to foreign refugees and descendants of persons who rendered service abroad with the names of recipients and the nature of service rendered?

The Prime Minister (Shri Jawaharlal Nehru): There are no foreign refugees or descendants of persons, who rendered service abroad, in receipt of political pensions from the present Government. There are, however, at present 23 Afghan refugees in India who are in receipt of maintenance allowances from Government. Their names and the monthly maintenance allowance drawn by each of them are shown in the list attached. [See Appendix IV, annexure No. 31.]

None of these refugees has rendered any service to the Government of India. The attention of the hon. Member is invited to the reply given to Starred Question No. 200 by Lala Raj Kanwar on 1st December, 1949.

FOREIGN PUBLICITY

154. Shri Jhulan Sinha: Will the Prime Minister be pleased to state the